

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 125

IA(I.B.C)/262(CH)2022
IA(I.B.C)/261 (CH)2022
IA(I.B.C)/ 1350(CH)2022
IA(I.B.C)/ 1351(CH)2022
IA(I.B.C)/ 1877(CH)2022
IA(I.B.C)/478(CH)2023
IA(I.B.C)/479 (CH)2023

In
CP (IB) No. 218/Chd/Hry/2020
(Admitted)

IN THE MATTER OF:
Pan Portfolios Pvt. Ltd

...Petitioner-Operational Creditor

Versus

KSBL Securities Ltd.

...Respondent-Corporate Debtor

Under Section: 9, IBC 2016, 33(1), Regulation 33, 60(5)

Order delivered on 02.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 14.08.2024.

Sd/-

Court Officer